2817 Announcement re. sitting of the

Rajya Sabha o« 2818 Monday, the lOt'i AprtZ. 1967

Undertakings on Materials Management in Public Undertakings.

ANNUAL REPORT AND STATEMENT OF ACCOUNTS (1965-66) OF THE NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA AND RELATED PAPERS

SHRI BHAGWAT JHA AZAD: Sir, I also beg to lay on the Table under sub-section (1) of section 619-A of the Companies Act, 1956, a copy of the Twelfth Annual Report and Statement of Accounts of the National Research Development Corporation of India for the year ending the 31st March, 1966, together with Auditors' Report OJI the Accounts. [Placed in Library. *See* No. LT-228/67.]

ANNUAL REPORT AND ACCOUNTS (1965- 66) OF THE HINDUSTAN TELEPRINTERS LTD. AND RELATED PAPERS

SHRI I. K. GUJRAL: Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy of the Fifth Annual Report and Accounts of the Hindustan Teleprinters Limited for the year 1965-66, together with the Auditors" Report on the Accounts. [Placed in Library. *See* No. LT-229/6?.]

ORDER UNDER THE GOVERNMENT OF UNION TERRITORIES ACT, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table a copy of the order dated April 5, 1967 made by (he President under section 51 of the Government of Unio_n Territories Act, 1963, rescinding the Order dated the 3rd December, 1966, made by him in relation to the Union Territory of Goa, Daman and Diu. [Placed in Library. Se_e No. LT-302/67.]

FOURTIETH REPORT OF THE COM-MITTEE ON PUBLIC UNDERTAK-INGS

SECRETARY: Sir, I beg to lay on I the Table a copy of the Fortieth Re- I port of the Committee on Public

MINUTES OF THE SITTINGS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SECRETARY: Sir, I beg to lay on the Table the minutes of the sittings of the Committee on Public Undertakings relating to 32nd to 40th Reports.

ANNOUNCEMENT *RE* SITTING OF THE RAJYA SABHA ON MONDAY, THE 10TH APRIL, 1967

THE LEADER OF THE HOUSE (SHRI M. C. CHAGLA): Mr. Chairman, on Friday last on my suggestion the House agreed to sit on Saturday, the 8th April, to complete the Bill* replacing the Ordinances and the Finance Bill. According to present indications the Finance Bill and the-Essential Commodities (Amendment) Bill are expected to be reported to this House on Saturday, the 8th April. only. As a result of this it has become necessary to approach the House to seek its indulgence to agree to ^t on Monday the 10th April. I hope, Sir, the House will agree to this suggestion.

SHRI BHUPESH GUPTA (West Bengal): We are prepared for it. but I hope the Government will also accommodate us on another matter, namely, the discussion on the interim report on the question of licences to the Birla firm. It has been laid on the Table of the House and I have already tabled a motion for having a brief discussion on the subject. I tell you why I am doing it, because the Government said they would be considering the report and when they got the full report, they would take a final decision. Since the interim report has)een laid on the Table of the House